

Name of the Corporate Debtor: M/s EASTERN SILK INDUSTRIES LIMITED ; Date of Commencement of CIRP: 10.06.2022; List of Creditors as on: 11.01.2023

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

| Sr. No. | Name of creditor | Nature of Claim | Amount of Claim received | | Amount of Claim admitted | | Contingent | Under Verification | Remarks |
|-----------|--|--------------------|--------------------------|---------------------|--------------------------|--------------------------------|------------------------|--------------------|---|
| | | | Date of Receipt | Amount Claimed | Date of admission/update | Amount of claim admitted (Rs.) | | | |
| 1 | Office of Assistant Commissioner, CGS& CX, BBD Bag-II Division , Kokatta North Commissionerrate | Unsecured Creditor | | 22,86,41,901 | | 1,62,60,599 | 21,23,81,302 | - | Department has filed an appeal of Dropped (Disputed Portion of demand) |
| 2 | ESIC, KOLKATA | Unsecured Creditor | | 66,079 | | 66,079 | | - | |
| 3 | JOINT COMMISSIONER, COMMERCIAL TAXES, LAL BAZAAR, KOLKATA | Unsecured Creditor | | 1,80,09,510 | | 1,80,09,510 | | - | |
| 4 | FALTA SPECIAL ECONOMIC ZONE AUTHORITY, GOV OF INDIA, MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE, ROAD, KOLKATTA -700020 (Custom duty + Interest) | Unsecured Creditor | | 8,19,19,475 | | 8,19,19,475 | | - | Custom Duty and Interest on mateial lying there |
| 5 | FALTA SPECIAL ECONOMIC ZONE AUTHORITY, GOV OF INDIA, MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF COMMERCE, ROAD, KOLKATTA -700020 (Lease rent due) | Unsecured Creditor | | 55,92,585 | | 55,92,585 | | - | Lease rental Falta |
| 6 | ACTI, CIRCLE-1(2), TDS, KOLKATA | Unsecured Creditor | | 9,32,400 | | 9,32,400 | | - | Order and Demand raisedby CPC for the year 2007-08 to 2011-12 diffience in Form 26Q is used to file TDS details on payments made other than salary. |
| 7 | EPFO, Bangalore | Unsecured Creditor | | 1,01,47,933 | | 2,68,110 | 98,79,823.00 | - | (CD have filed an appeal against the said order (PY/BOM/23658) vide EPF appeal no 105/2019 and have also paid Rs 30,00,000/- as deposit for filing the suit for which judgement is awaited. |
| 8 | BOMBAY Stock Exchange, Bombay | Unsecured Creditor | | 15,340 | | 15,340 | | - | |
| 9 | ESIC, BANGLORE | Unsecured Creditor | | 95,280 | | 95,280 | | - | Contribution of ESI Pending plus Interest |
| 10 | NATIONAL STOCK EXCHANGE INDIA LIMITED | Unsecured Creditor | | 92,040 | | - | | 92,040 | |
| 11 | Superintendent of Customs, ARC,ICD, Whitefield, Bengaluru | Unsecured Creditor | | 7,73,17,237 | | 7,73,17,237 | - | - | Duty Draw back taken but BRCs not submitted s per Custioms but as per CD. No appeal has been filed till date , hence admitted |
| 11 | Total | | | 42,28,29,780 | | 20,04,76,615 | 22,22,61,125.00 | 92,040.00 | |